[Shri K. C. Pant]

copy each of the following Notifications (Hindi and English versons) under subsection (2) of section 3 of the All India Services Act. 1951:

- (1) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1972, published in Notification No. G. S. R. 451 in Gazette of India dated the 22nd April, 1972. [Placed in Library, see No. LT-2048/72]
- (2) The Second Amendment of 1972 to the Indian Police Service (Pay) Rules, 1954, published in Notification No. G. S. R. 452 in Gazette of India dated the 22nd April, 1972. [Placed in Library. see No. LT—2049/72]

ACTION TAKEN ON PART II OF REPORT OF COMMITTEE ON BROADCASTING AND INFORMATION MEDIA

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): I beg to lay on the Table a statement (Hindi and English versions) showing action taken on the recommendations contained in Part II of the Report of the Committee on Broadcasting and Information Media on 'Coordination of Media of Mass Communication. [Placed in Library see No. LT—2050/72]

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FOURTEENTH REPORT

SHRI G. G. SWELL (Autonomous Districts): I present the Fourteenth Report of the Committee on Private Members' Bills and Resolutions.

## COMMITTEE ON SUBORDINATE LEGISLATION

THIRD REPORT

SHRI VIKRAM MAHAJAN (Kangra): I present the Third Report of the Committee on Subordinate Legislation.

12.27 hrs.

STATEMENT RE : DROUGHT CONDITIONS IN SOME STATES

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): May 1 lay the Statement on the Table?

MR. SPEAKER: Yes.

SHRI ANNASAHEB P. SHINDE: I beg to lay on the Table a Statement regarding the drought conditions prevailing in West Bengal, Bihar, Orissa, Rajasthan and other parts of the country.

## Statement

Members of the House will kindly recall that I made a statement in the House on April 14, 1972, regarding reported drought and famine conditions in certain parts of the country. As stated by me on that occasion, drought relief measures are still continuing in parts of Maharashtra, Mysore, and Andhra Pradesh where drought conditions occured last year. In Orissa also, relief operations, necessitated by last year's cyclone and floods are continuing. Besides the areas affected by cyclone and floods, scarcity conditions due to failure of the last kharif crop have developed in some other parts of Orissa and relief measures are undertaken accordingly. In Rajasthan, scarcity conditions have developed in a number of districts. The State Government has initiated relief measures and asked for central assistance. In Bihar, scarcity conditions developed in Santhal parganas inhabited. by the Paharias and the State Government took necessary relief measures. In West Bengal due to occurrence of floods last tear and with the setting in of the lean and dry season, State Government has aircady started test relief works and intimated that more such relief works will be started according to requirements. Distribution of gratuitous relief has also beca padertaken. Hence in all the cases, as reported to the Government of India, State Government has stready taken necessary reflef measures